

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 119
CP(IB) 759 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Zielem Industries Pvt Ltd
V/s
Sintex-BAPL Ltd

.....Applicant

.....Respondent

Order delivered on ..14/12/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the IRP : Ld. Adv. Mr. Raheel Patel
For the Respondent : Ld. Adv. Mr. Jaimin R Dave

ORDER

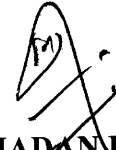
IA/644(AHM)2021

This application is filed by RBL Bank requesting for direction to the Liquidator to consider them as a Secured Creditor. Reply is filed. Learned Counsel for the IRP appears and Learned Counsel Mr. Jaimin Dave appeared for another Secured Creditor.

Matter stands adjourned to 31.01.2022.



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**